## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.154(ND)/2017

IN THE MATTER OF:

Mr. Sumit Gupta

Vs.

MOD Serap Industries Pvt. Ltd.

Applicant/petitioner

.... Respondent

Order under Section 271 & 272 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner:

Mr. A.K. Kuchhal, Adv.

For the Respondent

ORDER

By Order of the Bench, the matter is listed on 18.12.2017.

(Nirmala Vincent)
Court Officer

V.Sethi 31.10.2017